

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

J A I P U R.

M.A. NO. 276 /95

IN

O.A. NO. & 20 /95.

Lallu Lal

Date of Presentation 30-6-85

or Receipt by Post 12.6.85

Presented by Shri 12.6.85

Office to report on 4-7-85

REGISTRAR,
C.A.T. JAIPUR

... APPLICANT.

V/s.

UNION OF INDIA & ANR.

... RESPONDENTS.

I N D E X

Sl.No.	Particulars	Pages
1.	Misc. Appln. for restoration of the OA	1 to 3
2.	Affidavit	4

No objection
lod
30/6/85

(P. V. GALLA)
COURT FOR THE APPLICANT.

This is an M.A. (in OA-20/85) for Restoration of the OA. which was dismissed in default on 20-6-85. It is a D.B. Case & in order.

So (5/7/85)

Register & Put up in Court for admission on 7-7-85

REGISTRAR
C.A.T. JAIPUR